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I. Report and Accounts (1989-90) of Central Warehousing Corporation Limited, New Delhi, and related papers.

Papers laid

## II. Notifications of the Ministry of Food and Civil Supplies

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): Madam, I lay on the Table: --

- I. A copy each (in English and Hindi) of the following papers, under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962:---
  - (i) Thirty-third Annual Report and Accounts of the Central Warehousing Corporation. New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.
  - (ii) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT-1943 91].

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act. 1955:---
  - (1) G.S.R. No. 812(E) dated the 25th September, 1990, publishing the Sugar (Price Determination for 1989-90 Production) Second Amendment Order, 1990
  - (2) G.S.R. No. 855(E) dated the 23rd October, 1990, publishing the Sugar (Price Determination for 1990-91 Production) Order, 1990. [Placed in Library See No LT-1644 91].
- I. Reports and Accounts (1987-88, 1988-89, 1989-90) of Karnataka Dairy Development Corporation Limited Bangalore, and related papers.

- II. Reports and Accounts (1983-84, 1987-88, and 1989-90) of Karnataka, Orissa Agro-Industries Corporation Limited and Rajasthan Dairy Development Corporation and related papers.
- III. Report and Accounts (1989-90) of the Rajasthan State Dairy Development Corporation Limited Jaipur, and related papers.

SHRI JAYANTILAL VIRCHAND-BHAI SHAH. Madam, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) (a) Fourteenth Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1680[91].
- (11) (a) Fifteenth Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report [Placed in Library See No. LT-1682 91].
- (iii) (a) Sixteenth Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1682 91].

1683/91]

[Shr: Jayantılal Virchandbhai Shah]

- (iv) (a) Twenty-first Annual Report and Accounts of the Karnataka Agro-Industries Corporation Limited, Bangalore, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-
- (v) (a) Twenty-second Annual Report and Accounts of the Orissa Agro-Industries Corporation Limited, Bhubaneswar, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT-1684|91].

- (vi) (a) Annual Report and Accounts of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1681/91]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i), (ii), (iv) and (v) above.

[Placed in Library, See No. LT-1680|91], 1682|91], 1683|91],

- I. Report and Accounts (1988-89) of National Horticulture Board, Gurgaon and related papers.
- H. Report and Accounts (1989-90) of various cooperatives and related papers.

SHRI JAYANTI LAL VIRCHAND-BHAI SHAH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers—

- I. (a) Fifth Annual Report and Accounts of the National Horiculture Board, Gurgaon, for he year 1988-89, together with the Audrtors' Report on the Accounts.
- (b) Review by Government on the working of the Board.
- (c) Statement giving reasons for the delay in laying the papers men tioned above.

[Placed in Library. See No LT 1694/91]

- II. (1) (a) Twenty-sixth Annual Report and Accounts of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Federation.

[Placed in Library. See No. LT-1693[91]

- (11) (a) Annual Report and Accounts of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1985 90 together with the Auditors' Report on the Accounts
- (b) Review by Government on the working of the Federation.

[Placed in Library. See No. LT-1685|91]

- (iii) (a) Annual Report and Accounts of the National Federation of Urban Cooperatives Banks and Credit Societies Limited, New Delhi, for the year 1989-90 together with the Auditors' Report on the Accounts
- (b) Review by Government on the working of the Federation.

[Placed in Library. See No. LT-1692/91]

(iv) (a) Annual Report and Accounts of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1969-90 together with the Auditors' Report on the Accounts.